

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/176/2017
NAME OF THE PETITIONER(S) : LOUKYA SYSTEMS PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. THAMIZH VANAN	A. Jeyaraj		
B. Sarathbabu Advocate	Representing Counsel for RoC, Chennai		B. Sarathbabu

ORDER

Mr. Thamizhvanan, Representative for Petitioner present. Mr. Sarathbabu, Counsel for RoC also present. Heard. **Reserved for order.**

-Sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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